

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No.396/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Infinity Finance Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma)
2. Mr. T. Khaitan) Adv for
petitioner

Dy
11/10/17

3. De Meena

Asst Dir.
ORD. (R)

De Meena

ORDER

The Ld. Counsel for the petitioner is present.

Heard the petitioner.

Reserved for orders.

JK
(Jinan KR)
Member(J)

VP
(Vijai Pratap Singh)
Member(J)